



K.J. VINOD

Insolvency Professional

Reg.No: IBBI/1PA-003/IP-N00291/2020-2021/13451

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. DEVESH ENGINEERING ENTERPRISES PRIVATE LIMITED

Relevant Particulars		
1.	Name of corporate debtor	M/s. DEVESH ENGINEERING ENTERPRISES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29 th December, 1999.
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U21011TG1999PTC033171
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 48, 1st Floor Nagarjuna Hills, Punjagutta, Hyderabad, Telangana – 500-082
6.	Date of closure of insolvency resolution process	31 st May, 2022 [Liquidation ordered by NCLT on 1 st June, 2022]
7.	Liquidation commencement date of corporate debtor	01 st June, 2022 [order received by Liquidator on 13 th June, 2022]
8.	Name and registration number of the insolvency professional acting as liquidator	Mr.K.J.Vinod IBBI/1PA-003/ICAI-N-00291/2020-2021/13451
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No.9, 3 rd Floor, Block-A, Trident serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore- 641036.
10.	Address and e-mail to be used for correspondence with the liquidator	Mob: 9789902841 Email: kjvinod05@rediffmail.com
11.	Last date for submission of claims	13 th July, 2022



K.J. VINOD

Insolvency Professional

Reg.No: IBBI/1PA-003/IP-N00291/2020-2021/13451

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of **M/s Devesh Engineering Enterprises Private Limited** on 1st June, 2022.

The stakeholders of **M/s Devesh Engineering Enterprises Private Limited**, are hereby called upon to submit a proof of their claims on or before **13th July, 2022** to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

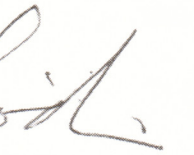
Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 13/06/2022
Place: Coimbatore




(K.J.VINOD)
Liquidator

**SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. DEVESH ENGINEERING ENTERPRISES PRIVATE LIMITED**

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s. Devesh Engineering Enterprises Private Limited
2	Date of incorporation of corporate debtor	29th December, 1999.
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U21011TG1999PTC033171
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 48, 1st Floor Nagarjuna Hills, Punjagutta, Hyderabad, Telangana – 500-082
6	Date of closure of insolvency resolution process	31st May, 2022 [Liquidation ordered by NCLT on 1st June, 2022]
7	Liquidation commencement date of corporate debtor	01st June, 2022 [order received by Liquidator on 13th June, 2022]
8	Name and registration number of the insolvency professional acting as liquidator	Mr.K.J.Vinod IBBI/IPA-003/ICAI-N-00291/2020-2021/13451
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.9, 3rd Floor, Block-A, Trident Serenity, Nanjundapuram Road, Ramanathapuram, Coimbatore- 641 036.
10	Address and e-mail to be used for correspondence with the liquidator	Mob: 9789902841 Email: kjvinod05@rediffmail.com
11	Last date for submission of claims	13th July, 2022

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of **M/s. Devesh Engineering Enterprises Private Limited** on 1st June, 2022.

The stakeholders of **M/s. Devesh Engineering Enterprises Private Limited**, are hereby called upon to submit a proof of their claims on or before 13th July, 2022 to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Note : Applicable forms can be downloaded from the following portal :
www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Place : Coimbatore

Date : 13.06.2022

(K.J.Vinod)

Liquidator

